

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ 'ए', चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH
'A' CHANDIGARH

श्रीमती दिवा सिंह, न्यायिक सदस्य एवं, एवं श्रीमती अन्नपूर्णा गुप्ता, लेखा सदस्य
BEFORE: SMT. DIVA SINGH, JM & SMT. ANNAPURNA GUPTA, AM

आयकर अपील सं./ITA No. 259/CHD/2015

निर्धारण वर्ष / Assessment Year : 2010-11

The DCIT, Circle 4(1), Chandigarh.	बनाम VS	M/s Parul Chemicals Ltd., B-Tower, 8 th Floor, Alkapuri Arkade, RC Dutt Road, Vadodara (Now merged with M/s Punjab Chemicals & Corpn., Chandigarh.
स्थायी लेखा सं./PAN No: AABCP2713P		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

राजस्व की ओर से/ Revenue by : Shri Manjit Singh, Sr.DR

निर्धारिती की ओर से/ Assessee by : Shri Anil Khanna, CA

सुनवाई की तारीख/Date of Hearing : 03.10.2018

उद्घोषणा की तारीख/Date of Pronouncement : 31.10.2018

आदेश/ORDER

PER DIVA SINGH

The present appeal has been filed by the Revenue assailing the correctness of the order dated 17.12.2014 of Id. CIT(Appeals)-2 Vadodara pertaining to 2010-11 assessment year.

2. It was a common stand of the parties before the Bench that the departmental appeal is below the tax effect as laid down by the CBDT vide Circular No.3/2018 dated 11.07.2018. It was submitted that the assessee M/s Parul Chemicals Ltd. merged with Punjab Chemicals Corp. Protection Ltd. which fact has been noticed in the impugned order.

3. We have heard the rival submissions and perused the material on record. In the light of the submissions advanced by the parties before the Bench. In view of the low tax effect in terms of the aforesaid circular of the CBDT by

which the Tax Authorities are bound, the appeal of the Revenue, accordingly, is dismissed as not pressed.

4. In the result the appeal of the Revenue is dismissed.
Order pronounced in the Open Court on 31.10. 2018.

Sd/-
(अन्नपूर्णा गुप्ता)
(ANNAPURNA GUPTA)

लेखा सदस्य/ Accountant Member

“पूनम”

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant -
2. प्रत्यर्थी/ The Respondent -
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

Sd/-
(दिवा सिंह)
(DIVA SINGH)
न्यायिक सदस्य/ Judicial Member

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar